Annexure-5

Name of the corporate debtor: RIGHT HEALTH PLATTER PRIVATE LIMITED (IN LIQUIDATION); Date of commencement of liquidation: 12.06.2025; List of stakeholders as on:11.08.2025

List of operational creditors (Government Dues)

SI. No.	Details of Claimant		Details o	of claim received	Details of claim admitted						T	T	(Amour	nt in ₹)
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)		Amount of contingent claim			Amount of claim under verification	Remarks, i
	GOODS AND SERVICE DEPARTMENT	MAHARASHTRA	25.06.2025	₹ 1,52,02,813.00	₹ 1,52,02,813.00	GST	NIL	NIL	0.97%					
	GOODS AND SERVICE DEPARTMENT	TAMIL NADU- CHENNAI	11.07.2025	₹ 10,00,404.00	₹ 10,00,404.00	GST	NIL	NIL				-	-	
	INCOME TAX DEPARTMENT	LTU CIRCLE-1 CHENNAI	Ref Note-1	₹ 5,59,58,092.00	# 5 50 50 000 00	Income Tax		ML	0.06%	-	•	-	-	
		CHENNAI	1			Demand	NIL	NIL	3.58%	-	-		-	Refer Note 1
			TOTAL	₹ 7,21,61,309.00	₹ 7,21,61,309.00				4.62%	₹ 0.00	₹ 0.00	0.00	₹ 0.00	

CBE-35 CONTROL OF THE PROPESSION

For Right Health Platter Privat/Limited (In Liquidation)

Liquidator